NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **10.09.2018**

NAME OF THE PARTIES: Raj Piling Pvt. Ltd.

V/s.

DBM Geotechnics& Constructions Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

14. C.P.(IB)-1337 (MB)/2018

The office reports that the Petition was filed by the Petitioner and the same was numbered as C.P. 416/2018. Since the said Petition was missing, the office has asked for another copy of the Petition from the Petitioner and on production of the copy, it was mistakenly numbered as C.P. 1337/2018 instead of putting the number as C.P. 416/2018

Counsel for the Petitioner is not present. Counsel for the Respondent also endorses the same. In view of this, C.P. 1337/2018 is closed. The office is directed to post the C.P. 416/2018 on 28.09.2018 as already ordered.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

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